

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 104/2015

ANOOP BARANWAL

Petitioner

VERSUS

UNION OF INDIA THROUGH SECRETARY,
MINISTRY OF LAW AND JUSTICE

Respondent

(FOR AMENDMENT OF W.P., RAISING ADDITIONAL FACTS, ADDITIONAL
GROUNDS, ADDITIONAL PRAYERS ON IA 2/2015)

Date : 27-07-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner

Mr. Prashant Bhushan, AOR
Mr. Devesh Kumar Agnihotri, Adv.
Mr. T. Sudhakar, Adv.
Mr. O. Kuttan, Adv.

For Respondent

Mr. Aman Lekhi, ASG
Ms. Niranjana Singh, Adv.
Mr. Rohit Bhat, Adv.
Mr. Nikhil Rohatgi, Adv.
Mr. Shashank Khurana, Adv.
Ms. Ananya Mohan, Adv.
Mr. Arvind K. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed for final disposal on
23.10.2018.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar